

Annexure-2
Name of the corporate debtor: Savyasachi Infrastructure Private Limited; Date of commencement of CIRP: 28/06/2024; List of creditors as on: 15/05/2025

| Sl. No. | Name of creditor | Details of claim received | | Amount of claim admitted | Nature of claim | Details of claim admitted | | | | Amount of mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | | | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | |
| 1 | Harsh Khanna | 16-07-2024 | 1,80,29,250 | 1,80,29,250 | Unsecured | No | NO | Yes | 100 | 0 | 0 | 0 | 0 |
| 2 | Total | | 1,80,29,250 | 1,80,29,250 | | | | | | | | | |

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